

PUNJAB VIDHAN SABHA SECRETARIAT
(LEGISLATION BRANCH)

No. 12-LA-2018/ 5536

Notice has been received that the following motion will be moved by Sardar Sukhjinder Singh Randhawa, MLA and seconded by Sardar Amrinder Singh Raja Warring, MLA, on the 21st March, 2018 (Morning Sitting):-

"That an address be presented to the Governor in the following terms:-

' That the Members of this House assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 20th March, 2018 '."

CHANDIGARH:
THE 20TH MARCH, 2018.

SHASHI LAKHANPAL MISHRA,
SECRETARY.

To

All Members of the Punjab Vidhan Sabha.

No.12-LA-2018/ 5537, dated Chandigarh, the 20th March, 2018.

Copy forwarded for information to-

1. the Chief Secretary to Government, Punjab;
2. all Additional Chief Secretaries / Financial Commissioners / Principal Secretaries / Administrative Secretaries to Government, Punjab;
3. the Secretary to Governor, Punjab;
4. the Principal Secretary to Government, Punjab, Department of Parliamentary Affairs, Chandigarh (with 4 spare copies); and
5. the Under Secretary to Government, Punjab, General Administration (By name), with 180 spare copies for distribution amongst various Branches under the Administrative Secretaries.

SUPERINTENDENT,
for SECRETARY.


Superintendent
Punjab Vidhan Sabha
Chandigarh